## COURT-I

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# **APPEAL NO. 257 OF 2017**

Dated: 12<sup>th</sup> September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

## In the matter of:

M/s KKK Hydro Power Limited

.... Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta

Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Pradeep Mishra

Mr. Shashank Pandit for R-1

Mr. Anand K. Ganesan Ms. Swapna Seshadri Ms. Rhea Luthra for R-2

## **ORDER**

Admit. Issue notice to the Respondents returnable on 30.10.2017. Mr. Shashank Pandit takes notice on behalf of Respondent No.1 and Mr. Pradeep Misra takes notice on behalf of Respondent No.2. Dasti, in addition, is permitted.

List the matter on <u>30.10.2017</u>. In the meantime, pleadings be completed.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson